

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-102**

IB-138(ND)/2020

In

IA/2134/2020

**IN THE MATTER OF:**

M/s Narmada Cereals Pvt Ltd.

**Vs.**

Oriental Bank of Commerce.

....**FINANCIAL CREDITOR**

....**CORPORATE DEBTOR**

**SECTION**

**U/s 7 IBC Code 2016**

**Order delivered on 19.08.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :

For the Respondent/CD :

For the Intervener :

**ORDER**

Due to Internet connectivity issues at Member Judicial end on account of heavy rains, the Court hearing scheduled for today (19<sup>th</sup> August 2020) could not be held. Hence, all the cases adjourned to 28<sup>th</sup> August 2020.



**(Madhu Narula)**

**Court Officer**